

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.05.2024** THROUGH PHYSICAL HEARING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : JKS The Banyaan Pvt Ltd
MAIN PETITION NUMBER : IBA/988/2019

(IA/MA) APPLICATION NUMBERS

IA/1207(CHE)/2022; Cont.A/1/2023; IA/666(CHE)/2024

S.NO.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1.	B-Dhanraj	Respondent Corporate Secretary Applicant	B-Dhanraj
2.	Deepa M		

(Handwritten signatures in green ink)

1 **IBA/988/2019**
IA/1207(CHE)/2022; Cont.A/1/2023; IA/666CHE)/2024

ORDER

IA/1207(CHE)/2022

Present: Ld. Counsel Shri. B Dhanaraj for the Applicant / RP, who is also present in person.

Ld. Counsel Shri. Pawan Jhabakh for the Respondents.

Cont.A/1/2023

Present: Ld. Counsel Shri. B Dhanaraj for the Applicant / Liquidator, who is also present in person.

Ld. Counsel Shri. Pawan Jhabakh for the Respondents.

IA/666CHE)/2024

Present: Ld. Counsel Shri. B Dhanaraj for the Applicant / Liquidator, who is also present in person.

Ld. Counsel Shri. Pawan Jhabakh for the Respondents.

Arguments on the applications heard.

Ld. Counsel for the parties are directed to file written synopsis of arguments giving the relevant dates, page number and citations within two weeks from today.

List all the applications for further hearing / clarifications on **18.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)